

2025
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 531–R(R&M)

Dated 21st day of January, 2025

In furtherance of the notice dated 26.11.2024 of the Appellate Side with regard to promotional examination for the post of **Deputy Registrar** (*Protocol*) on the *General Branch, Appellate Side Establishment* and in view of the Written Test (Phase-I) held on 12.12.2024 in the process of said examination to fill up **01** (one) vacancy in terms of the resolution of the Hon'ble Recruitment & Promotion (High Court) Committee, the following result of written test (Phase-I) of the candidates belongs to the cadre/post of Assistant Registrar, who appeared in the said written test, is being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Sri Prasanta Halder <i>Assistant Registrar, Court Management</i>	19	Q
2.	Sri Subhankar Ray <i>Assistant Registrar-V</i>	22 ½	Q
3.	Sri Dipak Kumar Naskar <i>Assistant Registrar (Bench & Decree)</i>	16	-
4.	Sri Joydeep Bandyopadhyay <i>Assistant Registrar-XIV</i>	20 ½	Q
5.	Sri Arun Kumar Sarkar <i>Assistant Registrar (Mandamas-II)</i>	21 ½	Q

Note: 1. 'Q' denotes qualified for viva-voce

2. Candidates qualified in the written test (Phase-I) shall be informed about the date of Viva-voce /interview (Phase-II) in due course.

The 21st January, 2025

By Order

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta